

Annexure-5

Name of the Corporate Debtor Natems Sugar Private Limited; Date of Commencement of CIRP - 10-02-2025; List of Creditors as on 05.03.2026

List of Operational Creditors (Government Dues)

Sl No.	Details of Claimant	Date of Claim received		Details of Claims Admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of Claim under Verification	Amount of claim not admitted	Remarks, if any
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC					
1	Employee's Provident Fund Organisation	26-02-2026	3,32,16,442	3,32,16,442	Unsecured	No	-	-	-	-	-	
2	Employees' State Insurance Corporation, Regional Office, Hyderabad	24-02-2026	1,32,040	1,32,040	Unsecured	No	-	-	-	-	-	
3	Assistant Commissioner of Central Tax, Sangareddy GST Division	25-02-2026	1,42,60,870	1,42,60,870	Unsecured	No	-	-	-	-	-	
4	Joint Commissioner of Income Tax	26-02-2026	1,57,400	1,57,400	Unsecured	No	-	-	-	-	-	
5	District Collector, Chittoor Dist. Govt of Andhra Pradesh	25-02-2026	17,47,405	-	Unsecured	No	-	-	-	17,47,405	-	
6	Deputy Cane Commissioner, Chittoor, Govt of A.P.	25-02-2026	17,47,405	-	Unsecured	No	-	-	-	17,47,405	-	
	Total		5,12,61,562	4,77,66,752			-	-	-	34,94,810	-	

NATEMS SUGAR PRIVATE LIMITED
(CIN: U15421TG2018PTC093249)

CS Dr. Ahalada Rao Vummenthala
Interim Resolution Professional
IBBI/PA-002/IP-NO0074/2017-2018/10172
AFA Valid: 27/11/2025 to 31/12/2026